

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.51/ND/2015
RT CP No.194/Chd/Hry/2017**

In the matter of:

Sermet Gureol.

....Petitioner.

Versus.

Kalindi Building Systems Pvt. Ltd.

....Respondent.

Present: Mr.P.K.Chug, Advocate for petitioner.

On request, the matter is adjourned to 14.12.2017 for
arguments.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

November 07, 2017.
Ashwani